

**MRUGESH TRADING LIMITED**

Corporate Identification Number: L74999MH1984PLC034746

Registered Office - 252, Swantraveer Savarkar Rashtriya Smarak, Veer Savarkarmarg, Next to Mayer Banglow, Shivaji Park, Mumbai Mumbai City MH 400028

Email: roc@rajdarbarrealty.com Website: www.mrugeshtesting.com

**Open Offer ("Offer") for Acquisition of upto 62,800 (Sixty Two Thousand Eight Hundred) Equity Shares of INR 10/- (Rupees Ten only) each from equity shareholders of Mrugesh Trading Limited ("Target Company"), by JRA Infrastructure Limited (Acquirer) (PAN: AABCJ8888M)**

This Post Offer Advertisement is being issued by Fast Track Finsec Private Limited ("Manager to the Offer") on behalf of the Acquirer in connection with the Offer made by the Acquirer to acquire 62,800 (Sixty Two Thousand Eight Hundred) Equity Shares of Face Value of INR 10/- (Rupees Ten Only) each ("Equity Shares") of the Target Company at INR 12.50/- (Rupees Ten Only) per Equity Shares, representing 25.63% of the outstanding Equity Share Capital of the Target Company ("Offer"), in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof ["SEBI (SAST) Regulations, 2011"/ Regulations]. The Detailed Public Statement with respect to the aforementioned Offer was made in the Business Standard (English - All Edition), Business Standard (Hindi-All edition) and PratahKal (Mumbai edition) on October 04, 2021 (Monday).

1	Name of the Target Company	Mrugesh Trading Limited		
2	Name of the Acquirer and PACs	JRA Infrastructure Limited (PAN: AABCJ8888M)		
3	Name of the Manager to the Offer	Fast Track Finsec Private Limited		
4	Name of the Registrar of the Offer	Purva Sharegistry(India) Private Limited		
5	<b>Offer Details:</b> a) Date of Opening of the Offer b) Date of Closure of the Offer	December 14, 2021, Tuesday December 27, 2021, Monday		
6.	Date of Completion of Payment of Consideration and communication of Rejection/ Acceptance	Not Applicable		
7.	Details of the Acquisition:			
<b>Sr. No.</b>	<b>Particulars</b>	<b>Proposed in the Letter of Offer</b>		<b>Actuals</b>
7.1	Offer Price	INR 12.50/- (Rupees Twelve and Fifty Paise Only)		INR 12.50/- (Rupees Twelve and Fifty Paise Only)
7.2	Aggregate No. of Shares Tendered	62,800 Equity Shares*		Nil
7.3	Aggregate No. of Shares Accepted	62,800 Equity Shares*		Nil
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Shares)	Rs.7,85,000/- (Rupees Seven Lakh Eighty Five Thousand Only)		Nil
7.5	Shareholding of the Acquirer before Public Announcement a) No. b) % of Equity Share Capital	Nil Nil		Nil Nil
7.6	Shares acquired/ to be acquired by way of Share Purchase Agreement a) No. b) % of Equity Share Capital	1,82,200 74.37%		1,82,200 74.37%
7.7	Shares acquired/ to be acquired by way of Business Succession Agreement a) No. b) % of Equity Shares Capital	Nil Nil		Nil Nil
7.7	Shares acquired by way of Open Offer a) No. b) % of Equity Share Capital	62,800* 25.63%*		Nil Nil
7.8	Shares acquired after Detailed Public Statement ("DPS") a) No. b) % of Equity Share Capital c) Price of Shares acquired	Nil Nil Nil		Nil Nil Nil
7.9	Post Offer shareholding of the Acquirer and PACs	<b>No. of Shares</b>	<b>&amp; of Equity Share Capital</b>	<b>No. of Shares</b> <b>&amp; of Equity Share Capital</b>
		2,45,000	100%	1,82,200 74.37%
7.10	Pre & Post Offer shareholding of the Public a) No. b) % of Equity Share Capital	<b>Pre-Offer</b>	<b>Post-Offer</b>	<b>Pre-Offer</b> <b>Post-Offer</b>
		62,800 25.63%	Nil -	62,800 25.63% 62,800 25.63%

\* Assuming full acceptance in the Open Offer.

8. The Acquirers severally and jointly accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and registered office of the Target Company.

Capitalized terms used in this Advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated 06.12.2021

Issued by Manager to the Offer on behalf of the Acquirer:

**Fastrack Finsec**  
Category-I Merchant Banker**Fast Track Finsec Private Limited**

B-502, Statesman House, 147 Barakhamba Road, New Delhi- 110001

Tel. No.: 011-43029809

Email : Vikasverma@ftfinsec.com

Website: www.ftfinsec.com

Contact Person: Mr. Vikas Kumar Verma

SEBI Reg. No.: INM000012500

CIN: U65191DL2010PTC200381

Place: New Delhi

Date: 06.01.2021